

F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.08.2016

**ORDER NO. 101 of 2016**

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 95 of 2016 for CESTAT Delhi** to the extent indicated below:-

**On 19.8.2016 at 10:30 A.M.** Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Single Member Bench matters posted before Hon'ble Ms Archana Wadhwa, Member (Judicial).

**On 19.8.2016 at 10:30 A.M.** Hon'ble Shri S. K. Mohanty Member(Judicial) will sit in the Anti-Dumping Bench in the forenoon.

**On 19.8.2016** Hon'ble Shri S. K. Mohanty, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Customs and Service Tax matters in the afternoon.

By Order



(Bineesh Kumar K.S.)  
Dy. Registrar

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Deputy Registrar